

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 174
(IB)-107(PB)/2020

IN THE MATTER OF:

Mohd. Naseem Ansari

.... Applicant/petitioner

Vs.

Ansai Housing & construction Ltd.

.... Respondent

SECTION:

Under Section 7 of IBC, 2016

Order delivered on 16.01.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Pawan Kr. Roy, Mr. Rit Arora, Advs.
For the Respondent : Mr. Vikas Tiwari, Adv.

ORDER

List on 17.02.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)